

DIVISION BENCH

ITEM NO.108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.421/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	INDUSTRIAL AND COMMERCIAL BANK OF CHINA LIMITED V/S HIPAD TECHNOLOGY INDIA PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shivanshu Kumar, Adv.

: For the Liquidator

ORDER

- 1. Ld. Counsel representing the Liquidator is present through VC and states that due progress report would be filed.**
- 2. Let the matter be adjourned for 28th February, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

6th February, 2024

*Kavya Prakash Srivastava
(Stenographer)*